

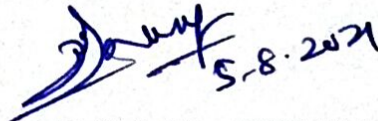
ADM/129/2020

Office of the
Principal District and Sessions Judge,
Bengaluru Rural District,
Bengaluru, Dated: 05.08.2021.

NOTIFICATION

Tender Notification bearing no. ADM/129/2020 dated 30.06.2021, for providing four numbers of man power to the court of Fast Track Special Court-1, Bengaluru Rural District, Bengaluru, stands cancelled.

Fresh Notification will be issued and published in the official web-site of Bengaluru Rural District, i.e., **<https://districts.ecourts.gov.in/bangalorerural>**



(TYAGARAJA N. INAVALLY)
Principal District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.

Pr. District & Sessions Judge
Bangalore Rural District
Bangalore